

मुंबकली का तेल

दिल्ली	12.00	12.00	12.06	12.00
कलकत्ता	16.00	16.00	16.00	18.06
मद्रास	10.00	9.80	9.70	10.20
बंबई	10.60	10.60	10.60	10.80

सरसों का तेल

दिल्ली	11.60	11.40	12.00	12.60
कलकत्ता	12.50	12.50	13.00	13.00
मद्रास	15.00	16.00	16.00	17.00
बंबई	13.50	13.50	13.50	13.50

तिल का तेल

दिल्ली	12.50	12.50	18.00	16.50
कलकत्ता	20.00	21.00	22.00	16.00
मद्रास	13.00	13.50	13.50	12.50
बंबई	13.50	13.50	13.50	13.50

Development Scheme for the uplift of Tribals adjoining Bailadila

6396. SHRI LAXMAN KARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government of India prepared an integrated development scheme for the socio-economic upliftment of tribals adjoining the Bailadila Iron Ore of Madhya Pradesh;

(b) if so, the details thereof;

(c) the impact of the Iron Ore Project of tribals and total number of villages and the tribals affected due to the Iron Ore Complex; and

(d) rehabilitation schemes undertaken by the Government of Madhya Pradesh and the result so far?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (d) The information is being collected and will be laid on the Table of the House.

Raid on Mills at Bauria in District Howrah (West Bengal)

6397 SHRI NIREN GHOSH: SHRI JYOTIRMOY BOSU:

Will the Minister of FINANCE be pleased to state:

(a) whether any raid was conducted on 3rd May, 1980 on Port Gloster New

Mill and North Mill at Bauria in the district of Howrah, West Bengal;

(b) if so, particulars of materials, in cash and kind seized;

(c) whether Government are aware that lavish food and drinks were given to the searching party; and

(d) what are the other details about the said raid including a complete list of seizures?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The Central Excise Officers of Calcutta Collectorate visited the New Mill and North Mill of M/s. Fort Closter Industries to verify the finished stock of jute manufactures and jute twines, on 2-5-1980

(b) 42 bales of jute manufactures and one package of jute twine valued collectively at Rs. 74,610.44 and two carrier lorries valued at Rs. 40,000, were seized from the New Mill for contravention of the Central Excise Rules.

Jute manufactures valued at Rs 15,120 which were found, on verification, to be unaccounted for in the stocks, were seized from the North Mill

(c) Government have been informed that this was not the case.

(d) Different varieties of jute manufactures valued at Rs. 3766 and 25,476 were found short on physical verification of the stocks of the New Mill and the North Mill respectively. Offence cases have been booked against the Mills.

Indian Traders deflecting Indian Turmeric for Export via Nepal through Calcutta Port

6398. SHRI N. E. HORO: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that certain Indian traders have been deflecting Indian turmeric for export via Nepal through Calcutta port;

(b) whether some cases of malpractices have come into the notice of Government also; and

(c) if so, the details thereof and the steps Government have taken in this regard to check malpractices?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c) In 1978, some turmeric consignments meant for export from Nepal weighing about 420 tons were held up at Calcutta Customs on the suspicion that the turmeric was of Indian origin. The Collector of Customs on adjudication disallowed export of consignments weighing 174 MT and ordered confiscation as on the basis of expert opinion he was satisfied that the goods were of Indian origin. An option for redeeming these consignments on payment of fines and penalties leviable under the Customs Regulations was offered to the exporters. The remaining consignments were released for export on extension of benefit of doubt.

Income-tax concealment cases detected in Orissa

6400. SHRI K. PRADHANI: Will the Minister of FINANCE be pleased to state:

(a) the number of cases of concealment of income-tax which were detected in the State of Orissa during last three years;

(b) the amount involved in each case; and

(c) the action taken against each such person or firm?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c) The requisite information is being collected and will be laid on the Table of the House.

Losses suffered by State Trading Corporation in Export and Import

6401. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE be pleased to state:

(a) whether losses have been suffered by the State Trading Corporation in its export and import transactions during the last three years;

(b) if so, the details thereof, year-wise; and

(c) whether Government have fixed any individual responsibility for such losses and if so, the reaction of Government in this regard against the persons responsible in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) In the overall export and import transactions, STC did not suffer any losses during the last three years.

(b) and (c) Do not arise.

Production Value of Goods produced by Nationalised Industries

6402. SHRI K. MALLANNA: Will the Minister of FINANCE be pleased to state:

(a) what are the details regarding the production value in rupees of goods produced by industries which were nationalised in the last three years;

(b) the details regarding the ratio of labour employed in these industries and the value of goods produced and what is the per capita production of these industries during last three years; and

(c) what is the same per capita labour production value in these industries in three years prior to their nationalisation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c) A statement is laid on the Table of the House giving information to the extent available. Information relating to the year 1979-80 is provisional.